

ITEM NO.16

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

THE CABINET SECRETARY OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE  
IN PERSON)

Date : 26-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Manohar Lal Sharma, petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Heard Mr. Manohar Lal Sharma, the petitioner, who has  
appeared in-person.

List the matter after one week.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(R.S. NARAYANAN)  
COURT MASTER (NSH)